

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 26th October, 2017

No. HC.VII-167 (Pt.-II)/2014/ 5144 /A : On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to nominate the following Grade-III Judicial Officers of Assam Judicial Service to participate in a 2 (two) days Judicial Skill Enhancement Programme, scheduled to be held on 11th & 12th November, 2017 in the Judicial Academy, Assam, 7 Bholanath Mandir Path, Dr. B.K. Kakoti Road, Ulubari, Guwahati-

Sl. No.	Name	Designation
1.	Shri Sarfraz Nawaz	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
2.	Shri Abhijit Saikia	Munsiff No.2, Nagaon
3.	Shri Surajit Das	Munsiff No.2, Barpeta
4.	Shri Biswadeep Baruah	Judicial Magistrate, 1 st Class, Hojai
5.	Smti Zubees Chaliha	Judicial Magistrate, 1 st Class, Nalbari
6.	Shri Iqbal Alam Fanaji	Munsiff No.2, Karimganj
7.	Smti Dhanjeeta Das	Munsiff No.2, Goalpara
8.	Smti Shatabdi Bhuyan	Munsiff No.2, Dibrugarh
9.	Shri Kaushik Kamal Baruah	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi
10.	Smti Jahnabi Devi	Munsiff-cum-Judicial Magistrate, 1 st Class, Lakhimpur
11.	Shri Sundeep Kashyap Das	Munsiff No.4, Kamrup (M), Guwahati
12.	Smti Niva Rani Daley	Judicial Magistrate, 1 st Class, Jorhat
13.	Shri Prasenjit Das	Munsiff-cum Judicial Magistrate, 1 st Class, Hatsingimari

The schedule of the programme will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

The Officers are to attend the programme accordingly.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-II)/2014/ 5145 - 5170 /A dated 26 .10.2017

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Kamrup (M), Guwahati / Nagaon / Barpeta / Nalbari / Karimganj / Goalpara / Dibrugarh / Darrang, Mangaldoi / Cachar, Silchar / Jorhat / Dhubri. *He / she is requested to inform the concerned Judicial Officer(s) of his / her respective District accordingly.*
6. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
7. The Research Officer, Judicial Academy, Assam.
8. Shri Sarfraz Nawaz, Judicial Magistrate, 1st Class, Kamrup (M), Guwahati
9. Shri Abhijit Saikia, Munsiff No.2, Nagaon
10. Shri Surajit Das, Munsiff No.2, Barpeta
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18. Shri Sundeep Kashyap Das, Munsiff No.4, Kamrup (M), Guwahati
19. Smti Niva Rani Daley, Judicial Magistrate, 1st Class, Jorhat
20. Shri Prasenjit Das, Munsiff-cum Judicial Magistrate, 1st Class, Hatsingimari
21. The Administrative Officer, Judicial Academy, Assam.
22. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
23. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
24. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
25. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
26. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

H 25.10.17

Registrar (Judicial)